

ORISSA HIGH COURT

FILING REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/30001/2025	M/S. JHARSUGUDA PROJECTS PVT. LTD. VS NIMISH ATHA	SIDHARTH SHANKAR PADHY VS	// ()	
2	D-BLAPL/22477/2025	NIKHIL CHANDRA MAJHI VS STATE OF ODISHA	ABINASH PATTJOSHI VS	JAIPATNA /100 /2025 () //	
3	D-BLAPL/22478/2025	DURYODHAN @ MANTOSH MIRDHA VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /60 /2025 () //	
4	D-BLAPL/22480/2025	BANTI JENA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /180 /2025 () //	AOR20220001648C202500079
5	D-BLAPL/22481/2025	DURYODHAN SWAIN @ ROUT VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MARINE PENTHAKATA /60 /2025 () //	
6	D-BLAPL/22482/2025	SHIVAM TIWARI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NUAGAON /85 /2025 () //	
7	D-BLAPL/22483/2025	SUKHARANJAN DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI SADAR /94 /2024 () //	
8	D-BLAPL/22485/2025	PRAMOD TARINI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /239 /2009 () //	AOR20220001563C202500020
9	D-BLAPL/22486/2025	SANJAY KUMAR BEHERA VS STATE OF ODISHA	SIBARANJAN POLAI VS	BERHAMPUR TOWN /147 /2024 () //	
10	D-BLAPL/22492/2025	MD. RAGIB VS STATE OF ODISHA	ARUN KUMAR PATRA VS	/ /0 () //	
11	D-BLAPL/22498/2025	SK. RAJIB VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 () //	

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12	D-BLAPL/22502/2025	LITAN @ LITUN PATTANAIAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /686 /2024 () //	
13	D-BLAPL/22504/2025	MANOJ MALLIK @ MANOJA MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 () //	
14	D-BLAPL/22506/2025	SANKAR NAYAK @ BABULU VS STATE OF ODISHA	SURYAKANTA DASH VS	KORAPUT TOWN /102 /2025 () //	
15	D-BLAPL/22509/2025	TRINATH @ NATH DAKUA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /61 /2024 () //	
16	D-BLAPL/22511/2025	KANHU NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /208 /2024 () //	AOR20250000001C202500038
17	D-BLAPL/22513/2025	KANHU NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /209 /2024 () //	AOD20250000009C202500039
18	D-BLAPL/22515/2025 BLAPL/7763/2025	PRITAM BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /75 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000008/2025	
19	D-BLAPL/22517/2025	BADAL @ ARABINDA SWAIN VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	JAGATPUR /271 /2023 () //	AOR20220004152C202500015
20	D-BLAPL/22520/2025	SAMNATH SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /297 /2025 () //	
21	D-BLAPL/22521/2025	CHAKRABARTI @ CHAKRADHARA MUNDA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR SADAR /147 /2025 () //	
22	D-BLAPL/22522/2025	TULESWAR BAG VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	KANTABANJI /182 /2025 () //	
23	D-BLAPL/22525/2025	KARAN ROUT	BIJAYA KUMAR BEHERA 1	JONK /124 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22526/2025	ABHINASH NAYAK @ AVINASH NAYAK @ ABINASH NAYAK	UMA SHANKAR SWAIN	KONARK /177 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22531/2025	PURUSTAM @ PURUSOTTAM GARADA	AMIT KUMAR SAHU	KAKIRIGUMMA /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22533/2025	SAPTE BAG	SUSHANTA KUMAR JOSHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22537/2025	TAPAS HALDAR	SK. ZAFARULLA	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22538/2025	MD. JASIM	UMA SHANKAR PATEL	RAJGANGPUR /199 /2025	AOR20220000263C202500043
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22540/2025	PURNA CHANDRA SIALA @ CHIKU @ GOURA	KULDEEP MOHANTY	SAHID NAGAR P.S. /275 /2025	AOD20240000012C202500158
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/22541/2025	SATISH KUMAR SINGH	BIJAYA KUMAR RAGADA	AMBABHONA /90 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/22545/2025	KUMPANDAR BEHERA	SUNIL KUMAR PANDA	KANIHA /214 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/22547/2025	SATISH KUMAR SINGH	BIJAYA KUMAR RAGADA	BARGARH /320 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/22548/2025	BULA @ BAILOCHAN DAS	PARSURAM PANDA	NAIKANI-DIHI /44 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/22550/2025	JAGANNATH KANDI @ BAGA BHOI @ JAGA	BIKASH CHANDRA PARIJA	SEA BEACH /40 /2023	
		VS	VS	()	

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35	D-BLAPL/22553/2025	STATE OF ODISHA JAMIL AKHTAR VS	SK. ZAFARULLA VS	// BARBIL /39 /2025 ()	
36	D-BLAPL/22554/2025	STATE OF ODISHA BIDYADHAR DAS VS	BIKRAM CHANDRA GHADEI VS	// DELANGA /283 /2022 ()	
37	D-BLAPL/22559/2025	STATE OF ODISHA ANUBHAV PRADHAN VS	AMIT BISWAL VS	// JEYPORE TOWN /213 /2025 ()	
38	D-BLAPL/22560/2025	STATE OF ODISHA TRINATH KARABA VS	AMIT BISWAL VS	// JEYPORE TOWN /213 /2025 ()	
39	D-BLAPL/22565/2025	STATE OF ODISHA NASIRA BEGUM VS	AKSHAYA KUMAR SUBUDHI VS	// / /0 ()	
40	D-BLAPL/22567/2025	UNION OF INDIA SUNIL PATIKAR @ CHANTI VS	SACHIDANANDA PADHEE VS	// BHATILI /129 /2025 ()	
41	D-BLAPL/22568/2025	STATE OF ODISHA HARIHAR DAS VS	SARAT KUMAR JENA VS	// AMBABHONA /84 /2025 ()	
42	D-BLAPL/22569/2025	STATE OF ODISHA BALARAM ROUT VS	SATYA RANJAN MULIA VS	// CHODWAR /175 /2025 ()	
43	D-BLAPL/22570/2025	STATE OF ODISHA SUNIL PATIKAR @ CHANTI VS	SACHIDANANDA PADHEE VS	// BHATILI /130 /2025 ()	
44	D-BLAPL/22574/2025	STATE OF ODISHA BHUBAN KUMAR MAHANTA VS	SUSANTA SEKHAR PARIDA VS	// KEONJHAR TOWN /178 /2025 ()	
45	D-BLAPL/22576/2025	STATE OF ODISHA BHUBAN KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// KEONJHAR TOWN /142 /2025 () //	

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46	D-BLAPL/22577/2025	JAGAT MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MAIDALPUR /25 /2025 () //	
47	D-BLAPL/22578/2025	SURENDRA SAHOO VS STATE OF ODISHA	DEBADATTA MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /99 /2024 () //	
48	D-BLAPL/22579/2025	GULSAN KUMAR BAID @ GULASAN BAID VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	NAWAPARA /151 /2025 () //	AOD20240000391C202500052
49	D-BLAPL/22583/2025	BHAGABAN MOHANTY VS STATE OF ODISHA	PRATIK NAYAK VS	TALABANIA /23 /2025 () //	
50	D-BLAPL/22589/2025	SATYABRATA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	JALESWAR /24 /2024 () //	
51	D-BLAPL/22594/2025	Y.HEMALATA @ SMT YARA HEMALATA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADABAZAR /117 /2025 () //	AOR20220001558C202500150
52	D-BLAPL/22600/2025	SARITA PAIKRAY VS STATE OF ODISHA	ASHOK KUMAR JENA VS	EOW,BHUBANESWAR /5 /2025 () //	
53	D-BLAPL/22601/2025	Sabitri Majhi VS State of Odisha	Krushna Chandra Meher VS	// () //	AOR20230000026C202500024
54	D-BLAPL/22602/2025	BABU SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	//0 () //	
55	D-BLAPL/22604/2025	MANOJ SETHI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	TOMANDO /36 /2025 () //	
56	D-BLAPL/22605/2025	PRAVAT NAIK @ SURAJ VS STATE OF ODISHA	RAKESH BEHERA VS	TALCHER TOWN /565 /2025 () //	
57	D-BLAPL/22609/2025	RONY @ AYUSH BEHERA	RAKESH BEHERA	TALCHER TOWN /585 /2025	

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		VS	VS	()	
58	D-BLAPL/22610/2025	STATE OF ODISHA SK. AFZAL @ SEK. AFJAL	NIRANJAN SINGH (1)	GORUMOHISANI /42 /2025	
		VS	VS	()	
59	D-BLAPL/22613/2025	STATE OF ODISHA PRAVAT KUMAR MOHANTY	BIJAYA KUMAR RAGADA	AUL /204 /2025	
		VS	VS	()	
60	D-BLAPL/22617/2025	STATE OF ODISHA BADAL SWAIN	AMLAN SHAKTI PAUL	KHURDA MODEL /508 /2022	
		VS	VS	()	
61	D-BLAPL/22625/2025	STATE OF ODISHA SUDHIR JENA	BIJAYA KUMAR RAGADA	LINGARAJ P.S. /359 /1991	
		VS	VS	()	
62	D-CMAPL/29951/2025	STATE OF ODISHA SANTANU KUMAR PADHI	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
63	D-CMAPL/30009/2025	SWAGATIKA MISHRA SRISRI GOPAL JEW THAKUR., BHADRAK	SANDEEP RATH	//	
		VS	VS	()	
64	D-CMP/29882/2025	PRAFULLA KUMAR PANDA SEELA DUTTA	NARAYAN PRASAD PARIJA	//	
		VS	VS	()	
65	D-CMP/29887/2025	TAPAN KUMAR CHOUDHURY URMILA SARANGI	SHUBHASHREE PRADHAN	//	
		VS	VS	()	
66	D-CMP/29963/2025	MURALIDHAR BEHERA SABITRI MANDAL	PRAVAT RANJAN SUTAR	//	
		VS	VS	()	
67	D-CMP/29967/2025	SRIPATI MANDAL LALATENDU KESHARI PRADHAN	MAHITOSH SINHA	//	
		VS	VS	()	
68	D-CMP/29992/2025	ASHOK KUMAR MISHRA ASHA SAMAL	PRASANNA KUMAR RATH	//	
		VS	VS	()	

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69	D-CMP/29996/2025	PRADEEP KUMAR SINGH SUKURMANI MOHANTA VS ASHOK KUMAR MOHANTA	SUKANTA KUMAR NAYAK VS	// // 0 //	
70	D-CMP/30005/2025	SUDAM MEHER VS GOURI MEHER	AGNIHOTRA SAHU VS	// 0 //	
71	D-CONTC/29842/2025	SARAT KHATEI VS KRISHNA KUMAR JENA, LAND AQUISITION OFFICER, KHURDA	ADV. VS	// 0 //	
72	D-CONTC/29884/2025	ABHIRAM ROUT VS SANJAYKUMAR SINGH, IAS	ADV. VS	// 0 //	
73	D-CONTC/29932/2025	DEEPAK KUMAR NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
74	D-CONTC/29934/2025	BALARAM NAIK VS ANU GARG, IAS	UMESH CHANDRA MOHANTY VS	// 0 //	
75	D-CONTC/29936/2025	BISHNU CHARAN PATRA VS SALIN PANDIT, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BBSR, KHURDA	ADV. VS	// 0 //	
76	D-CONTC/29964/2025	TANKADHAR HARIJAN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
77	D-CONTC/29969/2025	RAMESH CHANDRA ROUL VS CHHATRAPATI SAHU, DEO, NABARANGPUR	ADV. VS	// 0 //	
78	D-CONTC/29970/2025	ANIRUDHA BEURIA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
79	D-CONTC/29973/2025	DILLIP KUMAR JENA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	

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80	D-CONTC/29975/2025	MUNI SETH VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
81	D-CONTC/29978/2025	SUBHADARSHINI RAM VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
82	D-CONTC/29981/2025	MANASWINI SAHOO VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
83	D-CONTC/29982/2025	SOUMYA SASWAT BEHERA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
84	D-CONTC/29986/2025	MAMATARANI TRIPATHY VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
85	D-CONTC/29988/2025	DIBYA SATABDIKA DAS VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
86	D-CONTC/30004/2025	PRADEEP KUMAR JENA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
87	D-CONTC/30006/2025	KSHITISH KUMAR JENA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
88	D-CONTC/30007/2025	SUSRI SANGITA PANIGRAHI VS SANJIV KUMAR MISHRA,IAS	GYANA RANJAN SETHI VS	// 0 //	
89	D-CONTC/30008/2025	RANJAN KUMAR JENA VS TAPAS RANJAN DEHURY,OAS	ASHOK KUMAR BEHERA VS	// 0 //	
90	D-CONTC/30011/2025	BHAGABAN PRASAD BAL VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
91	D-CONTC/30014/2025	AMULYA KUMAR DAS	ADV.	//	

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		VS	VS	()	
		SALINI PANDIT,IAS		//	
92	D-CRLA/22497/2025	HIMANSU SEKHAR SAMANTRAY	HEMANT KUMAR MUND	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
93	D-CRLA/22512/2025	K.BALARAJ DORA @ K.BALRAJU DORA	UMA CHARAN MISHRA	BELLAGUNTHA /359 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLA/22523/2025	MD. MUSTAKIM	ABAKASH NANDA	BAHALDA /40 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/22558/2025	KULAMANI DAS @ LIPU	SANJIT MISHRA	KANAS /35 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/22580/2025	ABANI KANTA NAAIK	BIJAY BANERJEE	SAMBALPUR VIGILANCE /15 /1995	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
97	D-CRLA/22598/2025	JAGABANDHU SAHOO	BHARAT JALLI	BALUGAON P.S. /187 /2025	AOD20240000581C202500101
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/22629/2025	DEVI PRASAD PADHY	JYOTI RANJAN DEO	VIGILANCE PS (BERHAMPUR) /21 /2003	AOR20220001593C202500051
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
99	D-CRLLP/22527/2025	STATE OF ODISHA(VIG.)	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	VIGILANCE PS (BERHAMPUR) /40 /2018	AOR20220001542C202500015
		VS	VS	()	
		BHAGABAN BEHERA		//	
100	D-CRLMA/22500/2025	BICHITRANAND PANDA	LALITENDU MISHRA	SAHID NAGAR P.S. /157 /2024	AOR20220001610C202500057
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMA/22575/2025	SHRADHANJALI BEHERA	JENAMANI JEEBAN JYOTI	KHANDAGIRI P.S. /496 /2022	
		VS	VS	()	
		ARCHANA NAG		//	
102	D-CRLMA/22619/2025	ARUP BISWAS	DEBASHIS MITRA	/ /0	
		VS	VS	()	

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103	D-CRLMC/22473/2025	STATE OF ODISHA SUSANTA @ SUSHANTA NAIK VS	GOPAL PRASAD LAL VS	// KISINDA /6 /2015 ()	AOR20220002350C202500017
104	D-CRLMC/22476/2025	STATE OF ODISHA BIDUBHUSAN DAS@ BIDHUBHUSAN DASH VS	JUGALA KISHORE PANDA VS	// RAJNAGAR /263 /2022 ()	
105	D-CRLMC/22487/2025	STATE OF ODISHA BISWAJIT BARIK @ BAPI VS	KAMALA KANTA MOHANTY VS	// CAPITAL P.S. /357 /2023 ()	
106	D-CRLMC/22490/2025	STATE OF ODISHA BIKASH KUMAR KHATUA VS	NIRANJAN PANDA VS	// KANTAMAL /237 /2024 ()	
107	D-CRLMC/22495/2025	STATE OF ODISHA PRABIN KUMAR BARIK VS	AJIT KUMAR RAUT VS	// / /0 ()	
108	D-CRLMC/22528/2025	STATE OF ODISHA DEBENDRA NATH BAGHSINGH VS	PRASANTA KUMAR SAHOO VS	// COLLIERY /100 /2019 ()	
109	D-CRLMC/22532/2025	STATE OF ODISHA SACHIV KUMAR SAHOO VS	DIPANKAR ACHARYA VS	// MANGALA BAG /161 /2025 ()	
110	D-CRLMC/22542/2025	STATE OF ODISHA BADRI NARAYAN MISHRA VS	OM SWARUP VS	// NAYAPALLI P.S. /261 /2024 ()	
111	D-CRLMC/22564/2025	STATE OF ODISHA G.RAJESH DORA VS	BHABANI SHANKAR DASPARIDA VS	// JEYPORE MAHILA /149 /2024 ()	
112	D-CRLMC/22566/2025	STATE OF ODISHA GANESH MOHANTY VS	AVIJIT PAL VS	// BALASORE VIGILANCE /35 /2009 ()	
113	D-CRLMC/22572/2025	STATE OF ODISHA(VIG.) ANGURBALA SAHU @ SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	// KEONJHAR TOWN /197 /2025 () //	AOD20240000012C202500160

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114	D-CRLMC/22573/2025	CHANCHALA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PHIRINGIA /126 /2022 () //	
115	D-CRLMC/22588/2025	BAILA KANDHAPANI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	LANJIGARH /1 /2025 () //	AOR20220001615C202500153
116	D-CRLMC/22590/2025	PRASANT KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //	AOD20220004020C202500033
117	D-CRLMC/22591/2025	TIRJAK MOHANTY VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	BHUBANESWAR VIGILANCE /24 /2014 () //	
118	D-CRLMC/22593/2025	APARTI MOHAPATRA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BALANGA /75 /2021 () //	AOR20220001591C202500027
119	D-CRLMC/22595/2025	RANJEET JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	PAHALA /176 /2025 () //	
120	D-CRLMC/22596/2025	RAHISH KHAN VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	RAGHUNATHPALI /134 /2005 () //	
121	D-CRLMC/22616/2025	SURENDRA @ SURENDRA KUMAR PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	BALANGA /76 /2021 () //	
122	D-CRLMP/22535/2025	BHARAT BEHERA VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	BINIKA /124 /2020 () //	AOR20250000161C202500035
123	D-CRLMP/22536/2025	ANARA BIBI @ ANARA BEGUM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
124	D-CRLMP/22618/2025	NAMITA PANDA VS STATE OF ODISHA	NETRANANDA BISWAL VS	//0 () //	
125	D-CRLMP/22630/2025	BIPIN BIHARI DANDAPAT	BYOMAKESH TRIPATHY	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/22631/2025	DURYODHAN SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/22632/2025	SWAPAN KUMAR MOHANTY	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/22634/2025	MANJULATA PANDA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/22635/2025	LOKANATH MISHRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLREV/22557/2025	KAMAL KUMAR DASH	HRUDANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLREV/22603/2025	RABINDRA KUMAR PANIGRAHI	PRAVASH CHANDRA JENA	BADAGADA /179 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLREV/22608/2025	BIBEKANANDA DAS	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		SEEMA DAS		//	
133	D-EXP/29901/2025	LOKANATH PATRA	ASISH KUMAR RAY	/ /	AOD20230000467C202500019
		VS	VS	()	
		DISTRICT EDUCATION OFFICER,KENDRAPARA		//	
134	D-EXP/29947/2025	SUREKHA DALAI	MANOJ KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-EXP/29961/2025	MANOJ KUMAR LAHA	MANOJ KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-EXP/30022/2025	JIBAN KRISHNA SUNDARAY	MANOJ KUMAR MOHANTY	/ /	
		VS	VS	()	

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137	D-FAO/29839/2025 FAO/351/2025	STATE OF ODISHA STATE OF ODISHA VS DR. JOGASANKAR MAHAPRASASTA	DEBASHIS TRIPATHY,A.G.A VS	// // STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha) Gia/0000034/2022	LOD20240000200C202500347
138	D-GCRLA/22479/2025	STATE OF ODISHA VS BHUBAN @ BUSU MOHANTA	SAUBHAGYA KETAN NAYAK (AGA) VS	JHARPOKHARIA /37 /2016 ()	
139	D-JCRLA/22585/2025	SUSBASH CHANDRA BISWAL VS STATE OF ODISHA	ADV. VS	TIRTOL /479 /2023 ()	
140	D-MACA/29883/2025	JADAV MAREI VS SATYA NARAYAN SINGH	BIRANCHI NARAYAN RATH VS	// ()	
141	D-MACA/30013/2025	RATNA MANGARAJ VS BALANANDA MANGARAJ	MANAS KUMAR CHAND VS	// ()	
142	D-MATA/29848/2025	RAJANIKANTA MAHALIK VS DEBASHREE MOHANTY	PRATAP KUMAR NAYAK VS	// ()	
143	D-MATA/29892/2025	CHITTARANJAN MALLICK VS PRAVASINI MALLICK	RABINDRA NATH PANDA VS	// ()	
144	D-RPFAM/29994/2025	HASYESWARI MAJHI VS PRAKASH CHANDRA MIRDHA	SUNIL KUMAR PANDA VS	// ()	
145	D-RSA/29841/2025	NABA KUMAR SHAW VS SISIR KUMAR PAL	MANAS RANJAN BAUG VS	// ()	AOR20220002374C202500133
146	D-RSA/29872/2025	UPENDRA MOHANTA VS TILLATTAMA MOHANTA	ARIJEET MISHRA VS	// ()	
147	D-RSA/29893/2025	KISHORE CHANDRA MALLIK VS BABAN MALLIK	MAHESWAR MOHANTY VS	// ()	

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148	D-RSA/29924/2025	P.S.VENKATASWARULU VS DR. K. ARAVIND	SUNKURU SUDHAKAR RAO(SR. ADV.) VS	// 0 //	
149	D-RVWPET/29966/2025	SUBHASMITA KANHAR VS SUJATA DIGAL	HRUDANANDA MOHAPATRA VS	// 0 //	
150	D-TRP(C)/29857/2025	JHARANA DALEI VS ASHOK KUMAR DALEI	SMITA RANJAN PATNAIK VS	// 0 //	
151	D-TRP(C)/29888/2025	APARNA BHOI @ SAHU VS DILLIP KUMAR SAHU	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202500042
152	D-TRP(C)/29985/2025	AMITA SWAIN VS SANAT KUMAR MOHANTY	PRANAB RANJAN CHHATOI VS	// 0 //	
153	D-WP(C)/29837/2025 WP(C)/20755/2025	PRATAP KUMAR DAS VS DHENKANAL MUNICIPALITY, DHENKANAL	RAJAT KUMAR PANDA VS	// 0 //	
154	D-WP(C)/29838/2025	SUDHIR RANJAN MOHAPATRO VS KAMESWAR MOHAPATRO	BASUDEV MISHRA VS	// 0 //	
155	D-WP(C)/29840/2025	SIBAJI SAMAL VS SWAPNA JENA	BASUDEV MISHRA VS	// 0 //	
156	D-WP(C)/29843/2025	PRAMOD KUMAR CHHURIYA VS CHAIRMAN BAR COUNCIL OF ODISHA, CUTTACK	ASWINI KUMAR DASH VS	// 0 //	
157	D-WP(C)/29844/2025 WP(C)/20844/2025	ASHOK KUMAR SAHOO VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //	AOR20220001535C202500142
158	D-WP(C)/29845/2025 WP(C)/20756/2025	NIRUPAMA SAHOO VS SECRETARY TO GOVERNMENT, SCHOOL AND MASS EDUCATION DEPARTMENT,BBSR	MOHIT KUMAR PATI VS	// 0 //	AOR20220001535C202500141
159	D-WP(C)/29846/2025	CHAKRADHAR BARIK	PRADEEP KUMAR DAS	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/29847/2025	SOMANATH DAS	BHARAT CHANDRA PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/29849/2025	RAGHUNATH SAHOO @ SAHU	BIKRAM CHANDRA GHADEI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/29850/2025	JYOTIRMAYA SAHOO	PURNA CHANDRA DAS	//	
	WP(C)/20753/2025	VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/29851/2025	GUNDALA SHARMILA	DEBADATTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/29852/2025	FAKIRA MOHARANA	DOLAGOBINDA MOHAPATRA	//	AOR20230000065C202500020
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/29853/2025	NILAKANTHA PRUSTY	BASUDEV BARIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/29854/2025	SARAT CHANDRA PRUSTY	BASUDEV BARIK	//	
		VS	VS	()	
		STATE OF ORISSA		//	
167	D-WP(C)/29855/2025	BASUDEV SAHOO	AJAYA KUMAR MOHARANA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/29856/2025	ASHWINI MALLICK	RUDRA NARAYAN PARIJA	//	
		VS	VS	()	
		BHARAT PETROLEUM CORPORATION LTD., (BPCL), MUMBAI		//	
169	D-WP(C)/29858/2025	SITAKANTA SAHOO	ABHIRAM SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/29859/2025	DR.ANJALI KUMARI DASH	SANTOSH KUMAR SWAIN	//	
		VS	VS	()	

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171	D-WP(C)/29860/2025	STATE OF ODISHA SARBESWAR SAHOO VS	SANTOSH KUMAR SWAIN VS	// // ()	
172	D-WP(C)/29861/2025 WP(C)/20810/2025	STATE OF ODISHA SANJEEB KUMAR MISHRA VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500084
173	D-WP(C)/29862/2025	STATE OF ODISHA SANJEEB KUMAR MAJHI VS	LALIT SAHU VS	// // ()	
174	D-WP(C)/29863/2025	STATE OF ODISHA M/S. PRAMOD JAISWAL, SUNDARGARH VS	CHITTA RANAJAN DAS VS	// // ()	
175	D-WP(C)/29864/2025	COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, ROURKELA RASHMI RANJAN DAS VS	NALINI KANTA DASH VS	// // ()	
176	D-WP(C)/29865/2025 WP(C)/20814/2025	AUTHORIZED OFFICER , STATE BANK OF INDIA BBSR BRAJABANDHU SAMAL VS	BRAHMANANDA KAR VS	// // ()	
177	D-WP(C)/29866/2025	STATE OF ODISHA TOPI CHANDRA BHOI VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()	AOR20240001111C202500017
178	D-WP(C)/29867/2025	STATE OF ODISHA SUJIT KUMAR MAJHI VS	LALIT SAHU VS	// // ()	
179	D-WP(C)/29868/2025	STATE OF ODISHA SATYANANDA BANZARA VS	PRASANTA KUMAR MISHRA VS	// // ()	
180	D-WP(C)/29869/2025	STATE OF ODISHA TRILOCHAN BISWAL VS	ARIJEET MISHRA VS	// // ()	
181	D-WP(C)/29870/2025	STATE OF ORISSA NIRAKAR PANDA VS	SIBA PRASAD PATI VS	// // ()	
		MANAGING DIRECTOR, ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD., KHURDA			

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182	D-WP(C)/29871/2025	LOKANATH PRADHAN VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// () //	
183	D-WP(C)/29873/2025	PURNA CHANDRA MATI VS MANAGING DIRECTORE, ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD., KHORDHA	SIBA PRASAD PATI VS	// () //	
184	D-WP(C)/29874/2025	BUDHISWATA GIRI VS STATE OF ODISHA	MANORANJAN PADHI VS	// () //	
185	D-WP(C)/29875/2025	AMITA CHOUDHURY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// () //	AOR20220004051C202500025
186	D-WP(C)/29876/2025	TAPAN KUMAR DAS VS STATE OF ODISHA	MANORANJAN PADHI VS	// () //	
187	D-WP(C)/29877/2025	SUDAM KHATUA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// () //	
188	D-WP(C)/29878/2025	AMULYA PRASAD JENA VS MANAGING DIRECTORE, ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD., KHORDHA	SIBA PRASAD PATI VS	// () //	
189	D-WP(C)/29879/2025	DEEPAK KUMAR SAHOO VS STATE OF ORISSA	MANORANJAN PADHI VS	// () //	
190	D-WP(C)/29880/2025 WP(C)/20837/2025	CUTTACK CHRISTIAN EDUCATION BOARD, CUTTACK VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500085
191	D-WP(C)/29881/2025	RAMESH CHANDRA MOHAPATRA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// () //	
192	D-WP(C)/29885/2025	PARTHA PANDA VS STATE OF ODISHA	JYOTIRMAY GIPTA VS	// () //	
193	D-WP(C)/29886/2025	BOBBILI HARIBABU	PRASANTA KUMAR PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/29889/2025	BIHARI PADHAN	KIRTAN DANG	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/29890/2025	LAXMI MANDAL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/29891/2025	SADANANDA DAS	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/29894/2025	SAROJ KUMAR PRADHAN	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/29895/2025	JIBAN KRISHNA SUNDARAY	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/29896/2025	CHITTARANJAN GURU	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/29897/2025	DIPTIMAYEE MOHAPATRA	HARA PRASAD RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/29898/2025	RAJA NAIK	DURGA PRASAD PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/29899/2025	HIMANI BISWAL	JAYAKRISHNA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/29900/2025	M/S. SAKAMBARI AUTOMOBILES PVT. LTD., CUTTACK	AKNDEEP KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/29902/2025	KUMAR CHARAN MOHANTY	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500060
		VS	VS	0	

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205	D-WP(C)/29903/2025	STATE OF ODISHA RAKESH RANJAN SAHOO VS	PRASHANTA KUMAR NAYAK VS	// // ()	AOD20240000333C202500061
206	D-WP(C)/29904/2025	STATE OF ODISHA MIR TAIMUR VS	HAREKRUSHNA DASH VS	// // ()	AOD20240000001C202500151
207	D-WP(C)/29905/2025	STATE OF ODISHA SK. MOHAMMED ALI ZINNA VS	KSHIROD KUMAR ROUT VS	// // ()	
208	D-WP(C)/29906/2025	ODISHA INFORMATION COMMISSION, KHURDA ALEKHA CHARAN SAHOO VS	PRNOY MOHANTY VS	// // ()	
209	D-WP(C)/29907/2025	STATE OF ODISHA CHITTARANJAN DASH VS	ANNADA PRASAD MOHANTY VS	// // ()	
210	D-WP(C)/29908/2025	STATE OF ODISHA JAGABANDHU SAHOO VS	ANNADA PRASAD MOHANTY VS	// // ()	
211	D-WP(C)/29909/2025	STATE OF ODISHA KALPITA MOHANTY VS	AMITAV DAS VS	// // ()	
212	D-WP(C)/29910/2025	STATE OF ODISHA SK. MOHAMMED ALI ZINNA VS	KSHIROD KUMAR ROUT VS	// // ()	
213	D-WP(C)/29911/2025	ODISHA INFORMATION COMMISSION, KHURDA RASHMI RANJAN MISHRA VS	ANNADA PRASAD MOHANTY VS	// // ()	
214	D-WP(C)/29912/2025	STATE OF ODISHA SK. MOHAMMED ALI ZINNA VS	KSHIROD KUMAR ROUT VS	// // ()	
215	D-WP(C)/29913/2025	ODISHA INFORMATION COMMISSION, KHURDA JAMUNA MAHANTA VS	AMITAV DAS VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WP(C)/29914/2025	SRIKANTA ROUT VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
217	D-WP(C)/29915/2025	TAPAN KUMAR PATTANAIAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
218	D-WP(C)/29916/2025	BIPIN BIHARI SAMAL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
219	D-WP(C)/29917/2025	SK. MOHAMMED ALI ZINNA VS ODISHA INFORMATION COMMISSION, KHURDA	KSHIROD KUMAR ROUT VS	// 0 //	
220	D-WP(C)/29918/2025	KSHIRODA PRASAD SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
221	D-WP(C)/29919/2025	BASANTA KUMAR SAMAL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
222	D-WP(C)/29920/2025	PADMANAVA PUROHIT VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
223	D-WP(C)/29921/2025	LOKANATH SAHOO VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //	
224	D-WP(C)/29922/2025	MADAN MOHAN MOHARANA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //	
225	D-WP(C)/29923/2025	SRI ALEKH MOHANTY VS THE REGISTRAR	MANOJ KUMAR NAYAK VS	// 0 //	AOR20230001273C202500013
226	D-WP(C)/29925/2025	MAUNABATI NAYAK VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
227	D-WP(C)/29926/2025	SK. MOHAMMED ALI ZINNA	KSHIROD KUMAR ROUT	//	

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		VS	VS	0	
		ODISHA INFORMATION COMMISSION, KHURDA		//	
228	D-WP(C)/29927/2025	PRASANT KUMAR PANDIT @ PRASANTA PANDIT	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/29928/2025	SK. MOHAMMED ALI ZINNA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION, KHURDA		//	
230	D-WP(C)/29929/2025	JNANENDREE MISHRA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/29930/2025	SK. MOHAMMED ALI ZINNA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION, KHURDA		//	
232	D-WP(C)/29931/2025	GOPAL CHARAN MOHANTY	AMIT PRASAD BOSE	//	
	WP(C)/20859/2025	VS	VS	0	
		REGISTRAR, (JUDICIAL), HIGH COURT OF ORISSA, CUTTACK		//	
233	D-WP(C)/29933/2025	DUBARAJ RAUDIA	PRATIK DASH	//	
		VS	VS	0	
		NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI		//	
234	D-WP(C)/29935/2025	NIRAKAR PANDA	BIJOY DASMOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/29937/2025	BIBHUTI SAHOO @ BIBHUTI BHUSAN SAHOO	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/29938/2025	BRANCH MANAGER, THE NEW INDIA ASSURANCE COMPANY LIMITED, KHURDA BRANCH	SUNIL KUMAR AGRAWAL	//	
		VS	VS	0	
		SUNIL KUMAR AGRAWAL		//	
237	D-WP(C)/29939/2025	SUSANTA KUMAR SAMAL	BIJAY PANDA	//	AOD20220004095C202500010
		VS	VS	0	
		THE ADDL. COMMISSIONER OF STATE TAX (APPEAL)		//	
238	D-WP(C)/29940/2025	GOPINATH NAIK	NIRANJAN PANDA	//	
		VS	VS	0	

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239	D-WP(C)/29941/2025	STATE OF ODISHA BRANCH MANAGER, THE NEW INDIA ASSURANCE COMPANY LIMITED, KHAMUDA BRANCH VS SUNIL KUMAR AGRAWAL	VS	// // 0 //	
240	D-WP(C)/29942/2025	BISHNU CHARAN NAYAK @ MOHAPATRA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
241	D-WP(C)/29943/2025	BIMAL KUMAR KAR VS ASSISTANT COMMISONER OF STATE TAX	UPASANA BAL VS	// 0 //	AOD20220004095C202500011
242	D-WP(C)/29944/2025	HEMANTA NAIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
243	D-WP(C)/29945/2025	RAHIM KHAN VS THE COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION (BMC), KHORDA	SOHAN MISHRA VS	// 0 //	
244	D-WP(C)/29946/2025	TAPAN KUMAR DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
245	D-WP(C)/29948/2025	SANATAN SWAIN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
246	D-WP(C)/29949/2025	SANTILATA SETHI VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //	
247	D-WP(C)/29950/2025	MAHIPAT LAL PATEL VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //	
248	D-WP(C)/29952/2025	PITABAS PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
249	D-WP(C)/29953/2025	DILLIP KUMAR JENA VS THE ASST. COMMISSIONER OF STATE TAX CT AND GST	BIJAY PANDA VS	// 0 //	AOD20220004095C202500012

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250	D-WP(C)/29954/2025	ANJALI PANDA VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //	
251	D-WP(C)/29955/2025	LADE SRINIVASA RAO VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //	
252	D-WP(C)/29956/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //	
253	D-WP(C)/29957/2025	KAHNU CHARAN KHILAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500188
254	D-WP(C)/29958/2025	BHAGABAN CHANDRA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
255	D-WP(C)/29959/2025	ARATA BEHERA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //	
256	D-WP(C)/29960/2025	PRAFULLA KUMAR LENKA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	// 0 //	
257	D-WP(C)/29962/2025	GANGADHAR SENAPATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
258	D-WP(C)/29965/2025	HARAMANI DEI VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //	
259	D-WP(C)/29968/2025	RATNAKAR PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
260	D-WP(C)/29971/2025	SARASWATI JENA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //	
261	D-WP(C)/29972/2025	PRASANA KUMAR MANGARAJ	SATYA RANJAN MULIA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/29974/2025	SANTOSH SUNA	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/29976/2025	SRIKANTA BAG	DIPTENDU SUNDAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/29977/2025	MAKARA TUDU	LAMBODAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/29979/2025	M/S. NANDIGHOSH ENTERPRISES, CUTTACK	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, CUTTACK - II DIVISION		//	
266	D-WP(C)/29980/2025	JOGENDRA BHOI	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		ASST. COMMISSIONER, ROURKELA I DIVISION, ROURKELA		//	
267	D-WP(C)/29983/2025	DR.NIBEDITA PATTNAYAK	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/29984/2025	KANIKA DEY	ADITYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/29987/2025	SUDHIR KUMAR NAYAK	CHANDIPRASAD SAHANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/29989/2025	GHANASYAMA NAYAK	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/29990/2025	RASHTRIYA STAINLESS STEEL	SOMA PATNAIK	//	AOD20240000363C202500010
		VS	VS	0	
		THE S.I KHANDAGIRI POLICE STATION		//	
272	D-WP(C)/29991/2025	MEENA DAS	ANJAN KUMAR BISWAL	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/29993/2025	TATA CAPITAL HOUSING FINANCE LTD., MUMBAI BIMALINI BHARATI VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
274	D-WP(C)/29995/2025	THE CHIEF MANAGER CANARA BANK, ARM BRANCH, CUTTACK FAKIR MAHANANDA VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500089
275	D-WP(C)/29997/2025	STATE OF ODISHA ANNAPURNA SING VS	JAGAJIBAN PRADHAN VS	// // ()	
276	D-WP(C)/29998/2025	STATE OF ODISHA RANJAN KUMAR TRIPATHY VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500088
277	D-WP(C)/29999/2025	STATE OF ODISHA ISWAR MALIK VS	SUKANTA KUMAR NAYAK (2) VS	// // ()	
278	D-WP(C)/30000/2025	STATE OF ODISHA TARANI SEN VS	GOUTAM CHOUDHURY VS	// // ()	
279	D-WP(C)/30002/2025	STATE OF ODISHA DR SANTOSH KUMAR MISHRA VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500073
280	D-WP(C)/30003/2025	STATE OF ODISHA HI-TECH ROCK PRODUCTS AND AGGREGATES LIMITED VS	YOTI RANJAN DEO VS	// // ()	AOR20220001593C202500050
281	D-WP(C)/30010/2025	STATE OF ODISHA SULATA PATI VS	PRANAB KUMAR PASAYAT VS	// // ()	
282	D-WP(C)/30012/2025	STATE OF ODISHA DAMO KHANDPAN VS	AGNIHOTRA SAHU VS	// // ()	
283	D-WP(C)/30015/2025	PUSPANJALI KHOSLA @ KONDHPAN RAJENDRA DAS VS	BINI MISHRA VS	// // ()	
		UNION OF INDIA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/30016/2025	DEBARAJ BHUYAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //	
285	D-WP(C)/30017/2025	KUNJA BIHARI PRADHAN VS PANJAB NATIONAL BANK, NEW DELHI	PRAFULLA KUMAR MOHAPATRA VS	// () //	
286	D-WP(C)/30018/2025	ANUP KUMAR MUNDA VS GENERAL MANAGER, HUMAN RESOURCES, TPCODL, BBSR	TUSAR KUMAR MISHRA VS	// () //	
287	D-WP(C)/30019/2025	SURENDRA BARAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //	
288	D-WP(C)/30020/2025	LAXMIDHAR SATAPATHY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //	AOR20220001616C202500076
289	D-WP(C)/30021/2025	RASHMI ROURAY VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// () //	AOR20220001616C202500074
290	D-WP(C)/30023/2025	SUBASH CHANDRA RANA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// () //	
291	D-WP(C)/30024/2025	RABI NARAYAN SATPATHY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// () //	
292	D-WP(C)/30025/2025	RABINDRA NATH BISOYI VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// () //	
293	D-WP(C)/30026/2025	PRAMOD KUMAR PRADHAN VS THE BRANCH MANAGER, DCB BANK LTD., CHANDRASEKHARPUR BRANCH, BBSR	ATMAJIT MANMITH DAS VS	// () //	
294	D-WP(C)/30027/2025	DR BILKESH PARVEEN VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// () //	AOR20220001616C202500075
295	D-ABLAPL/22474/2025	BAIKUNTHA BEHERA	DURGA PRASAD PATTANAIK	NILGIRI /265 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	ABLAPL/8822/2025	VS STATE OF ODISHA	VS	() //	
296	D-ABLAPL/22475/2025	ANJANA NAIK VS STATE OF ODISHA	BABITA DAS VS	TALCHER TOWN /631 /2025 ()	AOD20230000734C202500004
297	D-ABLAPL/22484/2025	TANMAYA KUMAR MEHER @ TANMAYA MEHER VS STATE OF ODISHA	HARIPAD MOHANTY VS	BOUDH /312 /2025 ()	
298	D-ABLAPL/22488/2025	CHINMAYA PADIHARI VS STATE OF ODISHA	BISWAJIT NAYAK VS	GOBINDAPUR /163 /2025 ()	
299	D-ABLAPL/22489/2025	SUKANT SINGH @ SUKANTA KUMAR SINGHA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /341 /2025 ()	
300	D-ABLAPL/22491/2025	NIRMALA BEHERA VS STATE OF ODISHA	VIVEKANANDA JENA VS	SORO /543 /2025 ()	
301	D-ABLAPL/22493/2025	BIKASH SAHU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /180 /2025 ()	
302	D-ABLAPL/22494/2025	BIJAY KUMAR JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	TOMKA /138 /2025 ()	
303	D-ABLAPL/22496/2025	ANIL PATRA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// ()	AOD20220003315C202500047
304	D-ABLAPL/22499/2025	RAMESH MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR TOWN /320 /2025 ()	
305	D-ABLAPL/22501/2025	JAJATI KESHARI NATH @ LUCKY NATH VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /224 /2025 ()	
306	D-ABLAPL/22503/2025	ARIF KHAN VS	SURESH KUMAR JENA VS	PURUNABAZAR /175 /2025 ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/22505/2025	STATE OF ODISHA MANMATH CHANDRA PRADHAN VS	SAUBHAGYA KETAN NAYAK VS	// NUAGAM (DIGAPAHANDI) /221 /2025 ()	AOR20220001207C202500087
308	D-ABLAPL/22507/2025	STATE OF ODISHA BATAKRUSHNA SAHOO VS	CHIRANJIB ROUT VS	// N.T.P.C. /29 /2025 ()	
309	D-ABLAPL/22508/2025	STATE OF ODISHA ASWINI AMITAV VS	NIRANJAN LENKA VS	// MARSHAGHAI /199 /2025 ()	
310	D-ABLAPL/22510/2025	STATE OF ODISHA HAPPY BEURA VS	ABESH KAMAL VS	// CHANDRASEKHARPUR /292 /2025 ()	AOR20230000513C202500006
311	D-ABLAPL/22514/2025	STATE OF ODISHA RITESH SAHU @ RITESH KUMAR SAHU VS	JAGABANDHU SAHU VS	// SOHELLA /218 /2025 ()	AOR20220001487C202500043
312	D-ABLAPL/22516/2025	STATE OF ODISHA CHANDRAKANTA BEHERA VS	BHAGABAN BEHERA VS	// KANDARPUR /119 /2025 ()	
313	D-ABLAPL/22518/2025	STATE OF ODISHA SRIMANTA MOHAPATRA VS	BAMADEV BARAL VS	// GOBINDAPUR /169 /2025 ()	
314	D-ABLAPL/22519/2025	STATE OF ODISHA SUDARSHAN NAYAK @ MITUA VS	CHAITANYA NAYAK VS	// CHOUDWAR /420 /2025 ()	
315	D-ABLAPL/22524/2025	STATE OF ODISHA SANKARSAN DAS VS	PRASANTA KUMAR SAHOO VS	// PIRAHAT P.S /123 /2025 ()	
316	D-ABLAPL/22529/2025	STATE OF ODISHA SHUBHAM @ SHUVAM SONKAR VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA SADAR /215 /2025 ()	
317	D-ABLAPL/22530/2025	STATE OF ODISHA SK. ABDUL GANI HOSSEN VS STATE OF ODISHA	CHANDAN TRIPATHY VS	// SINGLA /64 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/22534/2025	S.K. MASTAN @ SHEIK MASTAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	POTTANGI /48 /2025 () //	
319	D-ABLAPL/22539/2025	MAHESH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /205 /2025 () //	
320	D-ABLAPL/22543/2025	SRIKANT KUMAR SWAIN VS STATE OF ODISHA	ASIT KUMAR DAS VS	ATHGARH /179 /2025 () //	
321	D-ABLAPL/22544/2025	SANI JHA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SECTOR-19 /75 /2025 () //	AOD2024000012C202500159
322	D-ABLAPL/22546/2025	SAKHA NATH RAY VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /248 /2025 () //	
323	D-ABLAPL/22549/2025	DILU BARAD @ DILLIP KUMAR BARAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /105 /2025 () //	
324	D-ABLAPL/22551/2025	NIRMAL KUMAR BISWAL @ NIRMAL BISWAL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BANARAPAL /328 /2025 () //	
325	D-ABLAPL/22552/2025	BIBEKANANDA MALLIK @ PALAU MALLICK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHENKANAL SADAR /547 /2025 () //	
326	D-ABLAPL/22555/2025	MANAJ MALIK @ MANOJ MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI RURAL PS /267 /2025 () //	
327	D-ABLAPL/22556/2025	CHARUBALA DANDASENA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	EOW,BHUBANESWAR /5 /2025 () //	
328	D-ABLAPL/22561/2025	SUKANTA CHANDRA ROUTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /368 /2025 () //	
329	D-ABLAPL/22562/2025	TAPAS KUMAR ROURAY	JYOTIRMAYA SAHOO	TANGI (KHURDA) /368 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/22563/2025	SHAKTI RANJAN BEHERA	AKSHAYA KUMAR SUBUDHI	PIPLI /412 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/22571/2025	ALOK RANJAN JAGADEV	JYOTIRMAYA SAHOO	NIRAKARPUR /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/22581/2025	RATNAKAR BEHERA	SANJIB RAY	SALIPUR /329 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/22582/2025	TATHAGATA MOHANTY	ACHYUTA PRIYADARSAN MISHRA	MADHUPATNA /363 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/22584/2025	SEKH SAHED	BHARAT BHUSAN ROUSTRAY	EOW,BHUBANESWAR /9 /2024	
		VS	VS	()	
		STATE OF ODISHA(E.O.W)		//	
335	D-ABLAPL/22586/2025	KARTIKA BARIK	PRAFULLA CHANDRA DAS	RAJNAGAR /234 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/22587/2025	SK. RAJAN	JAYANTA KUMAR MAJHI	GOPALPUR /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/22592/2025	RAMESH MUDULI	CHHABI BEHERA	NAYAPALLI P.S. /283 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/22597/2025	RAJA @ TASLIM MOHAMMAD	CHHABI BEHERA	INDUSTRIAL ESTATE PS /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/22599/2025	SMRUTI REKHA GIRI	MILAN KANUNGO	EOW,BHUBANESWAR /5 /2025	
		VS	VS	()	
		STATE OF ODISHA(E.O.W)		//	
340	D-ABLAPL/22606/2025	RATNAKAR SWAIN	RAKESH SETHY	KUJANGA /272 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/22607/2025	STATE OF ODISHA RUDRA NARAYAN DASH VS	SANJAY KUMAR BEHERA VS	// JANKIA P.S. /248 /2025 ()	
342	D-ABLAPL/22611/2025	STATE OF ODISHA PURUSOTTAM DASH VS	SUJIT KUMAR SAHU VS	// JANKIA P.S. /248 /2025 ()	
343	D-ABLAPL/22612/2025	STATE OF ODISHA KAUSIKA MEHER VS	LALATENDU SAMANTARAY VS	// BOUDH /312 /2025 ()	
344	D-ABLAPL/22614/2025	STATE OF ODISHA ASHOK BISWAL VS	AMLAN SHAKTI PAUL VS	// TANGI (KHURDA) /113 /2011 ()	
345	D-ABLAPL/22615/2025	STATE OF ODISHA ALLAUDIN KHAN VS	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /157 /2025 ()	
346	D-ABLAPL/22620/2025	STATE OF ODISHA NIRMAL KUMAR OJHA VS	CHANDAN KUMAR MISHRA VS	// LAXMISAGAR P.S. /355 /2025 ()	
347	D-ABLAPL/22621/2025	STATE OF ODISHA DILLIP KUMAR PANIGRAHI VS	BIJAYA KUMAR RAGADA VS	// TIGIRIA /134 /2025 ()	
348	D-ABLAPL/22622/2025	STATE OF ODISHA SAROJ MOHAPATRA VS	SATYA NARAYAN MISHRA VS	// // ()	AOR20220001615C202500154
349	D-ABLAPL/22623/2025	STATE OF ODISHA BHAGABAN MOHAPATRA VS	BYOMAKESH TRIPATHY VS	// //0 ()	
350	D-ABLAPL/22624/2025	STATE OF ODISHA SUSANTA KUMAR BEHERA VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202500034
351	D-ABLAPL/22626/2025	STATE OF ODISHA SEKH RAHIM VS THE STATE	BARIK SRIKANT KUMAR VS	// // ()	AOD20240000581C202500102

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/22627/2025	BISWAJEET SAMANTARAY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// () //	AOD20240000069C202500028
353	D-ABLAPL/22628/2025	ALEKH SAHOO @ ALEKH SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GHANTAPADA /87 /2025 () //	AOD20240000069C202500027
354	D-ABLAPL/22633/2025	TRILOCHAN SHAW VS STATE OF ODISHA	USHARANI PATI VS	KHANTAPADA /73 /2025 () //	

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MISC CASES FILED on :25/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-EXP/29947/2025 EXP/ /	SUREKHA DALAI MP	MANOJ KUMAR MOHANTY	5/2025
2	D-GCRLA/8733/2025 GCRLA/3/2025	STATE OF ODISHA MP	ADDL. STANDING COUNSEL	5/2025
3	D-EXP/29961/2025 EXP/ /	MANOJ KUMAR LAHA MP	MANOJ KUMAR MOHANTY	6/2025
4	D-EXP/30022/2025 EXP/ /	JIBAN KRISHNA SUNDARAY MP	MANOJ KUMAR MOHANTY	7/2025
5	D-CRLLP/22527/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	47/2025
6	D-CRLMP/8323/2025 CRLMP/371/2025	SARASWATI SETHI MP	PRANAB KUMAR GHOSE	171/2025
7	D-TRP(C)/29857/2025 TRP(C)/ /	JHARANA DALEI MP	SMITA RANJAN PATNAIK	253/2025
8	D-TRP(C)/29888/2025 TRP(C)/ /	APARNA BHOI @ SAHU MP	JAGABANDHU SAHU	254/2025
9	D-TRP(C)/29985/2025 TRP(C)/ /	AMITA SWAIN MP	PRANAB RANJAN CHHATOI	255/2025
10	D-CONTC/17453/2025 CONTC/2183/2025	MANJULA PRADHAN MP	BANSHIDHAR SATAPATHY	259/2025
11	D-CONTC/28990/2024 CONTC/5981/2024	JUDHISTHIRA ROUT MP	NIROD KUMAR SAHU	260/2025
12	D-CONTC/28990/2024 CONTC/5981/2024	JUDHISTHIRA ROUT MP		261/2025
13	D-CONTC/3649/2025 CONTC/546/2025	JAGADISH KUMAR SAHU MP	NIROD KUMAR SAHU	262/2025
14	D-CONTC/3649/2025 CONTC/546/2025	JAGADISH KUMAR SAHU MP		263/2025
15	D-CONTC/2628/2024 CONTC/556/2024	SUSHRIMA KHUNTIA MP	KRISHNA CHANDRA SAHU	264/2025
16	D-CONTC/2628/2024 CONTC/556/2024	SUSHRIMA KHUNTIA MP	KRISHNA CHANDRA SAHU	265/2025
17	D-RVWPET/388/2019 RVWPET/388/2019	MAYADHAR BARAD MP		281/2025
18	D-RVWPET/358/2019 RVWPET/358/2019	AMBARISA SARANGI MP		282/2025
19	D-RVWPET/29966/2025 RVWPET/ /	SUBHASMITA KANHAR MP	HRUDANANDA MOHAPATRA	283/2025
20	D-RVWPET/29966/2025 RVWPET/ /	SUBHASMITA KANHAR MP	HRUDANANDA MOHAPATRA	284/2025
21	D-RPFAM/25763/2025 RPFAM/ /	AROOP SINGH SAMANTARAY MP	S.S.RAO	321/2025
22	D-CMAPL/11508/2024 CMAPL/114/2024	HEMALATA PATRA MP		373/2025
23	D-CMAPL/29951/2025 CMAPL/ /	SANTANU KUMAR PADHI MP	ASHOK KUMAR SARANGI	374/2025
24	D-MATA/29848/2025 MATA/ /	RAJANIKANTA MAHALIK MP	PRATAP KUMAR NAYAK	390/2025
25	D-MATA/29892/2025 MATA/ /	CHITTARANJAN MALLICK MP	RABINDRA NATH PANDA	391/2025
26	D-MATA/29704/2025	KARUNAKAR JENA	PRANAB RANJAN CHHATOI	

	MATA/282/2025	MP		392/2025
27	D-MATA/29704/2025	KARUNAKAR JENA	PRANAB RANJAN CHHATOI	
	MATA/282/2025	MP		393/2025
28	D-MATA/28124/2025	SAIBALINI @ BUI TRIPATHY	RAMESH CHANDRA SWAIN	
	MATA/ /	MP		394/2025
29	D-CRLREV/20720/2025	JAGANNATH BISOYI	SIDHANT KUMAR JENA	
	CRLREV/ /	MP		650/2025
30	D-CRLREV/22256/2025	ANIL SINGH SAMANTARAY	RATIKANTA MOHAPATRA	
	CRLREV/435/2025	MP		651/2025
31	D-CRLREV/22557/2025	KAMAL KUMAR DASH	HRUDANANDA MOHAPATRA	
	CRLREV/ /	MP		652/2025
32	D-CRLREV/22557/2025	KAMAL KUMAR DASH	HRUDANANDA MOHAPATRA	
	CRLREV/ /	MP		653/2025
33	D-CRLREV/22603/2025	RABINDRA KUMAR PANIGRAHI	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		654/2025
34	D-CRLREV/22608/2025	BIBEKANANDA DAS	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		655/2025
35	D-FAO/29839/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	FAO/351/2025	MP		672/2025
36	D-FAO/29839/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	FAO/351/2025	MP		673/2025
37	D-FAO/25856/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,CUTTACK	PRASKANTA KUMAR MAHALI	
	FAO/350/2025	MP		674/2025
38	D-FAO/28707/2025	DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTD.,BOMBAY	ANIL KUMAR PANGUL	
	FAO/329/2025	MP		675/2025
39	D-FAO/25281/2025	MANAGER, TP HUB ORIENTAL INSURANCE CO. LTD.,BOMBAY	CHITTOBI,ABHIRATI	
	FAO/330/2025	MP		676/2025
40	D-BLAPL/19443/2025	NARATTAM KUMBHAR	PREETAM MISHRA	
	BLAPL/6817/2025	MP		796/2025
41	D-BLAPL/14710/2025	NILANCHI DIGAL	AMITAV TRIPATHY	
	BLAPL/5180/2025	MP		797/2025
42	D-BLAPL/10069/2025	RATAN DAS @ BANUA	PABITRA KUMAR BEHERA	
	BLAPL/3730/2025	MP		798/2025
43	D-BLAPL/12695/2025	HARISCHANDRA YADAV @ HARIA @ HARISH CHANDRA YADAV		
	BLAPL/4524/2025	MP		799/2025
44	D-BLAPL/18880/2025	ABHIMANYU NAYAK		
	BLAPL/6834/2025	MP		800/2025
45	D-RSA/39415/2024	MANU CHARAN DUTTA	AKSHAYA KUMAR PANDEY	
	RSA/339/2024	MP		1040/2025
46	D-RSA/29893/2025	KISHORE CHANDRA MALLIK	MAHESWAR MOHANTY	
	RSA/ /	MP		1041/2025
47	D-RSA/29893/2025	KISHORE CHANDRA MALLIK	MAHESWAR MOHANTY	
	RSA/ /	MP		1042/2025
48	D-CMP/28430/2025	NIMAI CHARAN BHOI	BHASKAR CHANDRA PANDA	
	CMP/1108/2025	MP		1111/2025
49	D-CMP/17577/2025	FOOD CORPORATION OF INDIA, NEW DELHI	SIDHANT DWIBEDI	
	CMP/668/2025	MP		1112/2025
50	D-CMP/29882/2025	SEELA DUTTA	NARAYAN PRASAD PARIJA	
	CMP/ /	MP		1113/2025
51	D-CMP/28005/2025	SRI GOPINATHJEW THAKUR BIJE NIJAGRI, KANIKUMAR, BIREN, SORE		
	CMP/ /	MP		1114/2025
52	D-CMP/29963/2025	SABITRI MANDAL	PRAVAT RANJAN SUTAR	
	CMP/ /	MP		1115/2025
53	D-CMP/29967/2025	LALATENDU KESHARI PRADHAN	MAHITOSH SINHA	
	CMP/ /	MP		1116/2025
54	D-CMP/25583/2024	KRISHNA GUPTA	GOURI MOHAN RATH	
	CMP/670/2024	MP		1117/2025
55	D-CMP/29996/2025	SUKURMANI MOHANTA	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		1118/2025
56	D-CMP/30005/2025	SUDAM MEHER	AGNIHOTRA SAHU	
	CMP/ /	MP		1119/2025
57	D-ABLAPL/16643/2025	SHANKAR SINGH		
	ABLAPL/6702/2025	MP		1402/2025

58	D-ABLAPL/17459/2025 ABLAPL/6831/2025	S.K.MASTAN @ SHEIK MASTAN MP		1403/2025
59	D-ABLAPL/19192/2025 ABLAPL/7601/2025	PRIYARANJAN NAYAK MP		1404/2025
60	D-ABLAPL/19692/2025 ABLAPL/8088/2025	SURAJ KUMAR BAGH MP		1405/2025
61	D-ABLAPL/38494/2024 ABLAPL/14802/2024	SHIVAM SONI MP		1406/2025
62	D-ABLAPL/16061/2025 ABLAPL/6374/2025	DIPAK KUMAR BEHERA MP		1407/2025
63	D-ABLAPL/14155/2025 ABLAPL/6655/2025	HASAN @ HASSAN @ KUNU KHAN MP		1408/2025
64	D-MACA/1102/2023 MACA/1102/2023	ICICI LOMBARD G.I.CO. LTD. MP	G.P.DUTTA	1916/2025
65	D-MACA/23294/2025 MACA/ /	SAMIR KUMAR ROUT@SAMIREE ROUT MP	DEBASISH PATNAIK	1917/2025
66	D-MACA/23294/2025 MACA/ /	SAMIR KUMAR ROUT@SAMIREE ROUT MP	DEBASISH PATNAIK	1918/2025
67	D-MACA/27079/2025 MACA/ /	LADUKISHORE RAY MP	DEBASISH PATNAIK	1919/2025
68	D-MACA/27079/2025 MACA/ /	LADUKISHORE RAY MP	DEBASISH PATNAIK	1920/2025
69	D-MACA/29883/2025 MACA/ /	JADAV MAREI MP	BIRANCHI NARAYAN RATH	1921/2025
70	D-MACA/29167/2025 MACA/ /	NATIONAL INSURANCE CO.LTD., KORAPUT MP	TAHITOSH SINHA	1922/2025
71	D-MACA/269/2020 MACA/269/2020	MANAGER,ORIENTAL INSURANCE CO. LTD. MP	S. G.P.DUTTA	1923/2025
72	D-MACA/23294/2025 MACA/ /	SAMIR KUMAR ROUT@SAMIREE ROUT MP	DEBASISH PATNAIK	1924/2025
73	D-MACA/30013/2025 MACA/ /	RATNA MANGARAJ MP	MANAS KUMAR CHAND	1925/2025
74	D-MACA/30013/2025 MACA/ /	RATNA MANGARAJ MP	MANAS KUMAR CHAND	1926/2025
75	D-CRLMC/16780/2025 CRLMC/2125/2025	AZAD ROY MP		1987/2025
76	D-CRLMC/22487/2025 CRLMC/ /	BISWAJIT BARIK @ BAPI MP	KAMALA KANTA MOHANTY	1988/2025
77	D-CRLMC/22495/2025 CRLMC/ /	PRABIN KUMAR BARIK MP	AJIT KUMAR RAUT	1989/2025
78	D-CRLMC/12366/2025 CRLMC/1649/2025	NIGAMA PRASAD PATHY MP	LALIT KUMAR MAHARANA	1990/2025
79	D-CRLMC/22528/2025 CRLMC/ /	DEBENDRA NATH BAGHSINGH MP	PRASANTA KUMAR SAHOO	1991/2025
80	D-CRLMC/22532/2025 CRLMC/ /	SACHIV KUMAR SAHOO MP	DIPANKAR ACHARYA	1992/2025
81	D-CRLMC/12843/2025 CRLMC/1927/2025	MIRASHREE SAHU MP	KALPATARU MISHRA	1993/2025
82	D-CRLMC/11159/2025 CRLMC/1508/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK MP		1994/2025
83	D-CRLMC/22566/2025 CRLMC/ /	GANESH MOHANTY MP	AVIJIT PAL	1995/2025
84	D-CRLMC/22564/2025 CRLMC/ /	G.RAJESH DORA MP	BHABANI SHANKAR DASPARIDA	1996/2025
85	D-CRLMC/22573/2025 CRLMC/ /	CHANCHALA BEHERA MP	BHABANI SHANKAR DASPARIDA	1997/2025
86	D-CRLMC/21288/2025 CRLMC/ /	SUBHASHMITA JENA MP	SAILABALA JENA	1998/2025
87	D-CRLMC/39123/2024 CRLMC/225/2025	CHINTU@ANANDA PRASAD ACHARYA MP		1999/2025
88	D-CRLMC/20954/2025 CRLMC/2614/2025	PRATAP KUMAR SAHOO MP	SMRUTI RANJAN ROUT	2000/2025
89	D-CRLMC/20958/2025	PADMANABHAN PILLAI	JAYDEEP PAL	

	CRLMC/2574/2025	MP		2001/2025
90	D-CRLMC/22572/2025	ANGURBALA SAHU @ SAHOO	KULDEEP MOHANTY	
	CRLMC/ /	MP		2002/2025
91	D-CRLMC/22591/2025	TIRJAK MOHANTY	GOURI MOHAN RATH	
	CRLMC/ /	MP		2003/2025
92	D-CRLMC/22596/2025	RAHISH KHAN	SOUMYA JYOTI BISWAL	
	CRLMC/ /	MP		2004/2025
93	D-CRLA/21865/2025	SAMIR KUMAR PATRA	SANJAY KUMAR PRADHAN	
	CRLA/ /	MP		2019/2025
94	D-CRLA/22497/2025	HIMANSU SEKHAR SAMANTRAY	HEMANT KUMAR MUND	
	CRLA/ /	MP		2020/2025
95	D-CRLA/423/2017	NARAYAN CH.BEHERA	M/S.SMRUTI RANJAN MOHAPATRA	
	CRLA/423/2017	MP		2021/2025
96	D-CRLA/22523/2025	MD. MUSTAKIM	ABAKASH NANDA	
	CRLA/ /	MP		2022/2025
97	D-CRLA/22523/2025	MD. MUSTAKIM	ABAKASH NANDA	
	CRLA/ /	MP		2023/2025
98	D-CRLA/22523/2025	MD. MUSTAKIM	ABAKASH NANDA	
	CRLA/ /	MP		2024/2025
99	D-CRLA/8175/2025	SUSHANTA KUMAR SUNASAGAD@SUNASAGAD	SNOMAYTHA SANKAR RAY 2	
	CRLA/357/2025	MP		2025/2025
100	D-CRLA/7557/2024	BIRANCHI KHARSEL	PRATYUSHA NAIDU	
	CRLA/259/2024	MP		2026/2025
101	D-CRLA/670/2016	MANJAR HUSSAIN	Ms. GEETANJALI MAJHI	
	CRLA/670/2016	MP		2027/2025
102	D-CRLA/548/2017	UGRASEN MALLIK@BILUA	M/S.S.K.NAYAK	
	CRLA/548/2017	MP		2028/2025
103	D-CRLA/22558/2025	KULAMANI DAS @ LIPU	SANJIT MISHRA	
	CRLA/ /	MP		2029/2025
104	D-CRLA/22558/2025	KULAMANI DAS @ LIPU	SANJIT MISHRA	
	CRLA/ /	MP		2030/2025
105	D-CRLA/22558/2025	KULAMANI DAS @ LIPU	SANJIT MISHRA	
	CRLA/ /	MP		2031/2025
106	D-CRLA/106/2008	SRUSTIDHAR PARIDA	MANAS RANJAN BAUG	
	CRLA/106/2008	MP		2032/2025
107	D-CRLA/22580/2025	ABANI KANTA NAAIK	BIJAY BANERJEE	
	CRLA/ /	MP		2033/2025
108	D-CRLA/22580/2025	ABANI KANTA NAAIK	BIJAY BANERJEE	
	CRLA/ /	MP		2034/2025
109	D-CRLA/814/2017	PANUA@PRAKASH PADHAN	M/S.SIDHARTHA PR.DAS	
	CRLA/814/2017	MP		2035/2025
110	D-CRLA/22629/2025	DEVI PRASAD PADHY	JYOTI RANJAN DEO	
	CRLA/ /	MP		2036/2025
111	D-CRLA/22629/2025	DEVI PRASAD PADHY	JYOTI RANJAN DEO	
	CRLA/ /	MP		2037/2025
112	D-WA/22223/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	
	WA/1279/2024	MP		3331/2025
113	D-WP(C)/2007/2018	MANBODH BHOTRA		12456/2025
	WP(C)/2007/2018	MP		
114	D-WP(C)/29838/2025	SUDHIR RANJAN MOHAPATRO	BASUDEV MISHRA	
	WP(C)/ /	MP		12457/2025
115	D-WP(C)/21332/2025	SAI SABURI NURSING AND HEALTH SCIENCE COLLEGE, BASHAKATI	DEVI PRASAD, BASHAKATI	
	WP(C)/14954/2025	MP		12458/2025
116	D-WP(C)/29837/2025	PRATAP KUMAR DAS	RAJAT KUMAR PANDA	
	WP(C)/20755/2025	MP		12459/2025
117	D-WP(C)/29843/2025	PRAMOD KUMAR CHHURIYA	ASWINI KUMAR DASH	
	WP(C)/ /	MP		12460/2025
118	D-WP(C)/16864/2021	GANESH PALO	GYANENDRA KUMAR TRIPATHY	
	WP(C)/16864/2021	MP		12461/2025
119	D-WP(C)/12711/2022	RAMESH CHANDRA SINGH	S.RATH	
	WP(C)/12711/2022	MP		12462/2025
120	D-WP(C)/28750/2025	SANJEEB KUMAR MISHRA	SANJIB KUMAR BHANJADEO	
	WP(C)/20332/2025	MP		12463/2025

121	D-WP(C)/29845/2025 WP(C)/20756/2025	NIRUPAMA SAHOO MP	MOHIT KUMAR PATI	12464/2025
122	D-WP(C)/16921/2017 WP(C)/16921/2017	SAROJ KU.BEHERA MP	M/S.SUBASH CH.PUSPALAKA	12465/2025
123	D-WP(C)/11974/2017 WP(C)/11974/2017	KAMAL KHAN MP	M/S.SUBASH CH.PUSPALAKA	12466/2025
124	D-WP(C)/29850/2025 WP(C)/20753/2025	JYOTIRMAYA SAHOO MP	PURNA CHANDRA DAS	12467/2025
125	D-WP(C)/14083/2025 WP(C)/13318/2025	RUPASI RAGINI NAYAK MP	PRAFULLA KUMAR KAR	12468/2025
126	D-WP(C)/14271/2025 WP(C)/13390/2025	NIBEDITA MOHANTY MP	PRAFULLA KUMAR KAR	12469/2025
127	D-WP(C)/29852/2025 WP(C)/ /	FAKIRA MOHARANA MP	DOLAGOBINDA MOHAPATRA	12470/2025
128	D-WP(C)/29856/2025 WP(C)/ /	ASHWINI MALLICK MP	RUDRA NARAYAN PARIJA	12471/2025
129	D-WP(C)/29863/2025 WP(C)/ /	M/S. PRAMOD JAISWAL, SUNDARGARH MP	CHITTA RANAJAN DAS	12472/2025
130	D-WP(C)/29865/2025 WP(C)/20814/2025	BRAJABANDHU SAMAL MP	BRAHMANANDA KAR	12473/2025
131	D-WP(C)/29864/2025 WP(C)/ /	RASHMI RANJAN DAS MP	NALINI KANTA DASH	12474/2025
132	D-WP(C)/29706/2025 WP(C)/ /	AKHIL KUMAR MOHANTY MP	SHIB SHANKAR MOHANTY	12475/2025
133	D-WP(C)/29869/2025 WP(C)/ /	TRILOCHAN BISWAL MP	ARIJEET MISHRA	12476/2025
134	D-WP(C)/22821/2022 WP(C)/22821/2022	GURUPADA SAHU MP	ADITYA NARAYAN DASH	12477/2025
135	D-WP(C)/29871/2025 WP(C)/ /	LOKANATH PRADHAN MP	SAUBHAGYA KUMAR SAMAL	12478/2025
136	D-WP(C)/22821/2022 WP(C)/22821/2022	GURUPADA SAHU MP		12479/2025
137	D-WP(C)/29880/2025 WP(C)/20837/2025	CUTTACK CHRISTIAN EDUCATION BOARD MP	SANTOSH KUMAR ROY	12480/2025
138	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP		12481/2025
139	D-WP(C)/29886/2025 WP(C)/ /	BOBBILI HARIBABU MP	PRASANTA KUMAR PANDA	12482/2025
140	D-WP(C)/18641/2025 WP(C)/12661/2025	LILI NAIK MP		12483/2025
141	D-WP(C)/23590/2025 WP(C)/16227/2025	CHINMAYA KUMAR SWAIN MP	SAMEER KUMAR DAS	12484/2025
142	D-WP(C)/29891/2025 WP(C)/ /	SADANANDA DAS MP	BIJAYA KUMAR BEHERA 1	12485/2025
143	D-WP(C)/2884/2025 WP(C)/2748/2025	NITYA KISHORE DAS MP	SIDHARTH SHANKAR PADHY	12486/2025
144	D-WP(C)/29894/2025 WP(C)/ /	SAROJ KUMAR PRADHAN MP	RAMA CHANDRA JENA	12487/2025
145	D-WP(C)/29899/2025 WP(C)/ /	HIMANI BISWAL MP	JAYAKRISHNA MOHAPATRA	12488/2025
146	D-WP(C)/5155/2025 WP(C)/4029/2025	M/S AXESS MEDICOM PVT.LTD., BBSR MP	SATYA SUNDAR KANUNGO	12489/2025
147	D-WP(C)/29900/2025 WP(C)/ /	M/S. SAKAMBARI AUTOMOBILES PVT. LTD. MP	SANDEEP KUMAR JENA	12490/2025
148	D-WP(C)/19751/2025 WP(C)/14471/2025	NIRAKAR NAYAK MP	SK. ZAFARULLA	12491/2025
149	D-WP(C)/29900/2025 WP(C)/ /	M/S. SAKAMBARI AUTOMOBILES PVT. LTD. MP	SANDEEP KUMAR JENA	12492/2025
150	D-WP(C)/29906/2025 WP(C)/ /	ALEKHA CHARAN SAHOO MP	PRONOY MOHANTY	12493/2025
151	D-WP(C)/14626/2025 WP(C)/10105/2025	KABITANJALI MUND MP	PRATIK DASH	12494/2025
152	D-WP(C)/14626/2025	KABITANJALI MUND	SAROJ KUMAR PADHY	

	WP(C)/10105/2025	MP		12495/2025
153	D-WP(C)/29909/2025 WP(C)/ /	KALPITA MOHANTY MP	AMITAV DAS	12496/2025
154	D-WP(C)/18920/2025 WP(C)/12897/2025	MADHUSMITA SWAIN MP	ACHYUTANANDA PATTANAIK	12497/2025
155	D-WP(C)/29913/2025 WP(C)/ /	JAMUNA MAHANTA MP	AMITAV DAS	12498/2025
156	D-WP(C)/20777/2025 WP(C)/14345/2025	BHUBANESWAR MUNICIPAL CORPORATION, KHURDA MP		12499/2025
157	D-WP(C)/28841/2023 WP(C)/28841/2023	SK. TAJUDDIN AHMED MP		12500/2025
158	D-WP(C)/29111/2023 WP(C)/29111/2023	SK. ALLAUDDIN MP		12501/2025
159	D-WP(C)/29920/2025 WP(C)/ /	PADMANAVA PUROHIT MP	SIDHESWAR MALLIK	12502/2025
160	D-WP(C)/29925/2025 WP(C)/ /	MAUNABATI NAYAK MP	PARSURAM PANDA	12503/2025
161	D-WP(C)/29903/2025 WP(C)/ /	RAKESH RANJAN SAHOO MP	PRASHANTA KUMAR NAYAK	12504/2025
162	D-WP(C)/29929/2025 WP(C)/ /	JNANENDREE MISHRA MP	DILLIP KUMAR MOHAPATRA	12505/2025
163	D-WP(C)/29931/2025 WP(C)/20859/2025	GOPAL CHARAN MOHANTY MP	AMIT PRASAD BOSE	12506/2025
164	D-WP(C)/29933/2025 WP(C)/ /	DUBARAJ RAUDIA MP	PRATIK DASH	12507/2025
165	D-WP(C)/29938/2025 WP(C)/ /	BRANCH MANAGER, THE NEW INDIA ASSURANCE COMPANY LIMITED, KHURDA BRANCH MP	PRASHANTA KUMAR NAYAK	12508/2025
166	D-WP(C)/29940/2025 WP(C)/ /	GOPINATH NAIK MP	NIRANJAN PANDA	12509/2025
167	D-WP(C)/29941/2025 WP(C)/ /	BRANCH MANAGER, THE NEW INDIA ASSURANCE COMPANY LIMITED, KHURDA BRANCH MP	PRASHANTA KUMAR NAYAK	12510/2025
168	D-WP(C)/29939/2025 WP(C)/ /	SUSANTA KUMAR SAMAL MP	BIJAY PANDA	12511/2025
169	D-WP(C)/29942/2025 WP(C)/ /	BISHNU CHARAN NAYAK @ MOHAPATRA MP	SOURAV SUMAN BHUYAN	12512/2025
170	D-WP(C)/29944/2025 WP(C)/ /	HEMANTA NAIK MP	NIRANJAN PANDA	12513/2025
171	D-WP(C)/29945/2025 WP(C)/ /	RAHIM KHAN MP	SOHAN MISHRA	12514/2025
172	D-WP(C)/29946/2025 WP(C)/ /	TAPAN KUMAR DAS MP	JAJATI KESHARI KHUNTIA	12515/2025
173	D-WP(C)/29948/2025 WP(C)/ /	SANATAN SWAIN MP	HRUDANANDA MOHAPATRA	12516/2025
174	D-WP(C)/29952/2025 WP(C)/ /	PITABAS PANDA MP	AMITAV TRIPATHY	12517/2025
175	D-WP(C)/27309/2025 WP(C)/18740/2025	BHUBANESWAR UNNAYAN PARISHAD, KIRANMUKHARAYBBSR MP		12518/2025
176	D-WP(C)/2765/2025 WP(C)/3972/2025	KRUSHNA CHANDRA ACHARYA MP	SANJIB KHANDAYATRAY	12519/2025
177	D-WP(C)/10560/2025 WP(C)/7809/2025	SASIKANTA BARICK MP	SUKANTA KUMAR NAYAK	12520/2025
178	D-WP(C)/29958/2025 WP(C)/ /	BHAGABAN CHANDRA SAHU MP	AMITAV TRIPATHY	12521/2025
179	D-WP(C)/29959/2025 WP(C)/ /	ARATA BEHERA MP	PABITRA KUMAR BEHERA	12522/2025
180	D-WP(C)/29960/2025 WP(C)/ /	PRAFULLA KUMAR LENKA MP	PRANAYANEE DASMOHAPATRA	12523/2025
181	D-WP(C)/29962/2025 WP(C)/ /	GANGADHAR SENAPATI MP	AMITAV TRIPATHY	12524/2025
182	D-WP(C)/29953/2025 WP(C)/ /	DILLIP KUMAR JENA MP	BIJAY PANDA	12525/2025
183	D-WP(C)/29965/2025 WP(C)/ /	HARAMANI DEI MP	RAJKISHORE SWAIN	12526/2025

184	D-WP(C)/29968/2025 WP(C)/ /	RATNAKAR PANDA MP	AMITAV TRIPATHY	12527/2025
185	D-WP(C)/29972/2025 WP(C)/ /	PRASANA KUMAR MANGARAJ MP	SATYA RANJAN MULIA	12528/2025
186	D-WP(C)/28969/2025 WP(C)/20510/2025	SHRI ANANTA SEVA PARISHAD, CUTTACKA MP	KAYDEEP PAL	12529/2025
187	D-WP(C)/29957/2025 WP(C)/ /	KAHNU CHARAN KHILAR MP	SUSANTA KUMAR BARAL	12530/2025
188	D-WP(C)/29979/2025 WP(C)/ /	M/S. NANDIGHOSH ENTERPRISES, CUTTACKA MP	MADHAB LAL AGARWAL	12531/2025
189	D-WP(C)/29980/2025 WP(C)/ /	JOGENDRA BHOI MP	MADHAB LAL AGARWAL	12532/2025
190	D-WP(C)/29983/2025 WP(C)/ /	DR.NIBEDITA PATTNAYAK MP	DR.PURUSOTTAM CHULI	12533/2025
191	D-WP(C)/29989/2025 WP(C)/ /	GHANASYAMA NAYAK MP	SUKANTA KUMAR NAYAK (2)	12534/2025
192	D-WP(C)/29991/2025 WP(C)/ /	MEENA DAS MP	ANJAN KUMAR BISWAL	12535/2025
193	D-WP(C)/29993/2025 WP(C)/ /	BIMALINI BHARATI MP	DILLIP KUMAR MOHAPATRA	12536/2025
194	D-WP(C)/21747/2025 WP(C)/16104/2025	KRUSHNA CHANDRA PRADHAN MP	BASUDEV BARIK	12537/2025
195	D-WP(C)/21747/2025 WP(C)/16104/2025	KRUSHNA CHANDRA PRADHAN MP	KRISHNA CHANDRA SAHU	12538/2025
196	D-WP(C)/1537/2025 WP(C)/2090/2025	KAMAL KISHOR SHARMA MP	SOURAV SUMAN BHUYAN	12539/2025
197	D-WP(C)/29995/2025 WP(C)/ /	FAKIR MAHANANDA MP	SUKANTA KUMAR DALAI	12541/2025
198	D-WP(C)/30010/2025 WP(C)/ /	SULATA PATI MP	PRANAB KUMAR PASAYAT	12542/2025
199	D-WP(C)/30012/2025 WP(C)/ /	DAMO KHANDPAN MP	AGNIHOTRA SAHU	12543/2025
200	D-WP(C)/29998/2025 WP(C)/ /	RANJAN KUMAR TRIPATHY MP	SUKANTA KUMAR DALAI	12544/2025
201	D-WP(C)/30015/2025 WP(C)/ /	RAJENDRA DAS MP	BINI MISHRA	12545/2025
202	D-WP(C)/30017/2025 WP(C)/ /	KUNJA BIHARI PRADHAN MP	PRAFULLA KUMAR MOHAPATRA	12546/2025
203	D-WP(C)/30020/2025 WP(C)/ /	LAXMIDHAR SATAPATHY MP	DR. BINODA KUMAR MISHRA	12547/2025
204	D-WP(C)/30003/2025 WP(C)/ /	HI-TECH ROCK PRODUCTS AND AGGREGATE MP	AYOJIT KUMAR DEO	12548/2025
205	D-WP(C)/29997/2025 WP(C)/ /	ANNAPURNA SING MP	JAGAJIBAN PRADHAN	12549/2025